

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

(IB)-69/ND/2018

In the matter of

Jayesh Tradex (P) Ltd.

....PETITIONER

Vs.

Nestor Pharmaceutical Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code , 2016

Order delivered on 24.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Learned Counsel for the petitioner is present and seeks to withdraw this Petition.

The petitioner is allowed to withdraw this petition and the same is dismissed as withdrawn.

{ —Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
24.1.2018